

प्रश्नोत्तर से संबंधित परिशिष्ट

परिशिष्ट 'पंद्रह'

[18/7/2017]

प्रश्न सं. [क. 630]

परिशिष्ट

विधान सभा अतारांकित प्रश्न क्रमांक 630

माननीय विधायक श्री सुखेन्द्र सिंह

सदन में उत्तर देने की दिनांक : 18.07.2017

"it is directed that in case the petitioners submits a representation with regard to grant of dearness allowance @ 72% the same shall be examined by the competent authority and in case it is found that the similar situated employees are being paid the dearness allowance @ 72% the same benefit shall be extended to the petitioners as well. However any action which may be taken shall be subject to the final result of the writ petition."